

three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) and (b). Yes, Sir. 15 of the freedom fighters who were offered the freedom fighters' pension on Suo Motu basis by the Central Government have refused to accept the same. Some of the reasons advanced by the freedom fighters for non-acceptance of the pension are as under:

- (i) as a matter of principle.
- (ii) participation in the historic struggle in itself being a reward;
- (iii) honour being bestowed too late;
- (iv) suffering undergone during the freedom struggle not being for any monetary or other consideration;
- (v) people of the country themselves giving them Samman; and
- (vi) the need being to encourage the efforts to achieve a just, secular and non-violent society instead of freedom fighters' being given any reward or award.

(c) The freedom fighters' pension is disbursed through Treasuries and nationalised Banks. The total reported expenditure on disbursement of pension, issue of free railway card passes and maintenance of Freedom Fighters'

Home during the last three years was as under:

<i>Year</i>	<i>Expenditure (Rs. in crores)</i>
1990-91:	80.56
1991-92:	115.87
1992-93:	133.82

### **Increase in Commission to LPG Dealers**

1780. SHRI BARE LAL JATAV:  
SHRI TEJ NARAYAN SINGH:  
SHRI MRUTYUNJAYA  
NAYAK:  
SHRI R. SURENDER REDDY:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government have considered the demand for increasing commission to LPG dealers;
- (b) if so, the proposed hike in the commission on domestic and commercial LPG cylinders, respectively;
- (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (c). The Government have constituted a Committee to look into the demands of LPG distributors. The report is expected very shortly.

[English]

### **AIDS Control**

1781. SHRI BAPU HARI CHAURE:  
SHRI SARAT CHANDRA  
PATTANAYAK:  
SHRI CHINMAYANAND  
SWAMI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government have drawn up new action plan to involve the Non-Governmental and Private Organisations in the fight to control AIDS;

(b) if so, the details thereof; and

(c) the assistance proposed to be provided to these organisations?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Yes, sir.

(b) and (c). The guidelines lay down the eligibility criteria of the Non-Governmental Organisations, the activities which could be supported, the manner of assessing the proposals received and the method of final selection of the proposals. The guidelines also have enabling provisions to contract the services of Advisers and nodal agencies for this purposes. A total amount of Rs. 6 crores have been kept earmarked for this purpose for the current year.

#### **Objectives of Universal Immunisation Programme**

1782. SHRI MANORANJAN BHAKTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the amount spent on the Universal Immunization Programme during the last three years;

(b) whether the objectives of the Universal Immunisation Programme to cover 85% of infants and to reduce neo-natal mortality rates and polio myelitis incidence rates have been achieved;

(c) if so, the details thereof; and

(d) if not the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) An amount of Rs. 19872.83 lakhs has been spent on the Immunisation Programme during the last three years i.e. 1990-91 to 1992-93.

(b) to (d). The reported antigen-wise immunisation coverage (in percentage) for infants during 1992-93 has been as under:-

DPT3 (For Diphtheria, Pertussis % Tetanus)	-89%
BCG for T.B.	-96%
OPV 3 (For Polio)	-89%
Measles	-85%

According to Sample Registration System (SRS) of the Registrar General of India (RGI), declining trends have been observed in neo-natal mortality rates from 60.1 per 1000 live births in 1985 to 52.5 in 1990.

Reported cases of poliomyelitis have also shown declining trends from 22584 cases in 1985 to 8699 cases in 1992.

#### **DEO Dam project**

1783. DR. KRUPASINDHU BHOI: Will the Minister of WATER RESOURCES be pleased to state:

(a) the number of villages/people likely to be affected on implementation of the Deo Dam Project in Keonjhar and Mayurbhanj districts of Orissa;

(b) whether any rehabilitation measures are being undertaken for displaced person; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES: (SHRI P.K. THUNGON): (a) 248 families of 14 villages in Mayurbhanj district are likely to be affected due to submergence in Deo